

PRESS RELEASE



STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS

LOK SABHA SECRETARIAT

(23.03.2023)

SHRI RAMESH BIDHURI, CHAIRPERSON, STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS (2022-23) PRESENTED THE NINETEENTH REPORT OF THE COMMITTEE ON THE SUBJECT 'SAFETY AND SECURITY OF OIL INSTALLATIONS OF PUBLIC SECTOR OIL COMPANIES WITH SPECIFIC REFERENCE TO BAGHJAN BLOW-OUT INCIDENT' OF THE MINISTRY OF PETROLEUM & NATURAL GAS TO PARLIAMENT TODAY.

SOME OF THE RECOMMENDATIONS CONTAINED IN THIS REPORT ARE AS UNDER:

Need for periodic review of Safety Measures in Petroleum Sector (Rec. No.1)	The Committee have recommended that the Ministry should expedite the submission of the Report by the Working Group so that review/updation of safety framework of the petroleum sector of the country may be taken up.
Need for promoting safety culture in OIL (Rec. No. 2)	The Committee have recommended Ministry/OIL/ Safety Agencies to put up frame work and protocol of accountability to foster and promote a strong safety culture among their officials and employees and of their contractors followed by strict enforcement and encourage them in adhering to the same.
Need for review of Standard Operating Procedures (SOPs) (Rec. No. 3)	The Committee have recommended the Ministry to develop a review system pertaining to safety audit observations and their compliance by all the PSUs concerned in the Safety Council meeting annually.
Need for strict action against the Contractor (Rec. No. 4)	The Committee have recommended OIL to take appropriate action against the Contractor M/s JEL under the provisions of the contract to make it liable for the expenses incurred by OIL in the entire incident.

<p>Need for observance of Environmental Laws (Rec. No. 6)</p>	<p>The Committee have recommended the Ministry of Petroleum and Natural Gas to take up with all the PSUs and review the compliance of all applicable laws in the oil and gas fields that are currently in operation.</p>
<p>Self Reliance to Tackle Emergency in oil and gas Installations (Reco. No. 7)</p>	<p>The Committee have recommended that the Ministry should review the deficiencies and gaps in the safety systems required to fight safety related incidents and take necessary action to create infrastructure and skill sets to deal with them in future.</p>
<p>Needs for advance Training of employees of OIL (Reco. No. 9)</p>	<p>The Committee have recommended OIL to upgrade its Well training schools by equipping them well with dedicated faculty and infrastructure and to undertake the advance training in Well intervention for its remaining key employees associated with workover operations/production engineers.</p>
<p>Restructuring HSE Management System by Oil PSU's (Reco. No. 10)</p>	<p>The Committee have recommended that the Ministry/DGH and the safety agencies like OISD/DGMS to review the existing structure and implement a mechanism by which the safety functions are headed by officials from other PSUs to ensure reasonable autonomy to the safety functionaries and help in developing a strong safety culture in the organization.</p>
<p>Strengthening of Infrastructure near Oil Installations (Reco. No. 11)</p>	<p>The Committee have recommended that the Ministry should do comprehensive area survey of the North-Eastern Region and map all the oil and gas fields/installations /units etc. and also the nearest road/ rail/ airport infrastructure available for handling disaster management and strengthen the aviation/rail and road infrastructure in the region.</p>
<p>Emergency Response Centres (Reco. No. 12)</p>	<p>The Committee have recommended that Ministry should take necessary action for setting up a Emergency Response Centre in Guwahati at the earliest.</p>
